

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-3035/2014
MA-3194/2016
MA-2934/2014**

New Delhi, this the 26th day of October, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Harish Chand Gupta (Dy CGM), 59 yrs,
S/o Late Sh. K.R. Gupta,
R/o B-2/259, Yamuna Vihar,
Delhi-110053. **Applicant**

(By Advocate: Sh. Hanu Bhaskar)

Versus

Delhi Transport Corporation,
Through its Chairman cum Managing Director,
I.P. Estate, New Delhi-110002. **Respondent**

(By Advocate : Ms. Bimla Devi for Sh. Ajesh Luthra)

ORDER (ORAL)

Hon'ble Mr. Justice Permod Kohli

MA No. 3194/2016

This application has been filed seeking withdrawal of the OA. The OA has been listed on 22.12.2016. Record of the OA has been called for and the OA is taken on board. With the consent of learned counsel for the parties, MA is disposed of.

OA-3035/2014

Learned counsel for the applicant seeks to withdraw this OA. Accordingly, the OA is dismissed as withdrawn.

**(Shekhar Agarwal)
Member (A)**

**(Justice Permod Kohli)
Chairman**

/ns/